Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. No. 44/2005 In O.A. No. 121/2005

This, the 21st day of January, 2009

Hon'ble Mr. M. Kanthaiah, Member (J) Hon'ble Dr. A. K. Mishra, Member (A)

Ram Autar Kashyap By Advocate Sri R. C. Dwivedi.

Applicant.

Versus

Sri Krishna Kumar Yadav
 Pravar Dak Adhikshak,
 Lucknow Mandal, Lucknow-7.

Smt Preeti Agrwal
 Senior Superintendent
 Post Office Lucknow Division
 Lucknow.

Respondents.

By Advocate Sri S. P. Singh.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Counsel for the respondents submits that the authorities have disposed of the representation of the applicant as per the directions of the Tribunal and as such complied. Counsel for the respondents further submits that the direction of the Tribunal was only for disposal of the pending representation of the applicant. As such, there are no merits in the claim of the applicant for taking contempt against the respondents. Hence C.C.P. is dismissed with liberty to the applicant to file fresh O.A, if he is aggrieved with the orders passed by the respondents. Notices are discharged.

(Dr. A. K. Mishra)

Member (A)

(M. Kanthaiah) Member (J)

21-01.09